

STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE SECOND QUARTER ENDING, 2023.

Sl. No.	Name of the Court	Opening Balance as on 01/04/2023	Institution from 01/04/2023 to 30/06/2022	Disposal from 01/04/2023 to 30/06/2023	Pendency at the end of June, 2023
1.	HIGH COURT OF SIKKIM	02	--	02	--


Deputy Registrar (J)
High Court of Sikkim
Gangtok


JOINT REGISTRAR
HIGH COURT OF SIKKIM
GANGTOK